

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No.226 - TP 123 of 2016(CP 26 of 2016)
Item No.227 – IA 65 of 2022

Proceedings under Section 397-398

IN THE MATTER OF:

Kanakbhai Ratilal Patel
V/s

.....Applicant

Balajikrupa Estates Pvt Ltd & Ors

.....Respondent

Order delivered on 07/12/2022

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Pragati Bansal, Adv.
For the Respondent : Ms. Natasha Shah, Adv. for R-3 & 4
Mr. Hiten Parikh, PCA for R-1 & 2

ORDER

IA 65 of 2022

Reply of respondents has come on record. Rejoinder, if any, be filed within one-week.

List for hearing on 10.01.2023

-Sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-Sd-

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**